GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:401 ANSWERED ON:22.07.2015 Fees in Private Schools Adityanath Shri Yogi;Devi Smt. Rama;Mahto Dr. Banshilal;Patel Shri Devji Mansingram;Rathore Col. Rajyavardhan Singh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the attention of the Government has been drawn towards recent directives of the Delhi High Court for implementation of the recommendations of a panel regarding fees structure of unaided public schools and the said court has asked about 250 schools to return additional amount of fees to the guardians with interest at the rate of nine percent;

(b) if so, the reaction of the Government thereto;

(c) whether the Government is preparing any new guidelines or rules for laying down the fees structure of the said schools; and

(d) if so, the details in this regard and if not, the reasons therefor?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d) : Yes, Madam. As per the directions of the Hon'ble High Court in WPC No. 7777/2009 the Directorate of Education, Government of NCT of Delhi has constituted Justice Anil Dev Singh Committee to look into the cases of all private unaided recognized schools of Delhi which had increased fees of students after implementation of recommendations of 6th Central Pay Commission's (CPC) report. The Committee had recommended refund of excess fees charged from students by 472 unaided recognized private schools in Delhi. The Directorate of Education, Government of NCT of Delhi has issued an Order dated 21.10.2014 directing such identified private unaided recognized Schools to return excess fees with 9% interest as recommended by the Committee.